

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.210/00240/2013

Dated this Thursday, the 09th day of January, 2020

**CORAM : DR. BHAGWAN SAHAI, MEMBER (A)
R.N.SINGH, MEMBER (J)**

Shri Anil Baban Lahane, Age 52 years,
Working as Assistant Canteen Manager, Central Railway,
Bhusawal, residing at, At Bhusawal,
Dist. Jalgaon 425 201. - Applicant
(By Advocate Shri Vicky Nagrani)

VERSUS

1. The Union of India, Through the General Manager,
Central Railway, Head Quarters Office,
Mumbai C.S.T., Mumbai 400 001.
2. The Divisional Railway Manager (P), Central Railway,
Bhusaval Division, Bhusaval,
Dist. Jalgaon 425 201. - Respondents
(By Advocate Shri V.D.Vadhavkar)

ORAL ORDER
Per : R.N.Singh, Member (Judicial)

Shri Vicky Nagrani, learned counsel for the applicant.

Shri V.D.Vadhavkar, learned counsel for the respondents.

2. At the outset, the learned counsel for the applicant submits that by way of an additional affidavit dated 30.12.2019, during pendency of the OA, the respondents have brought on record an order dated 20.12.2019 [Exhibit R (with the said Additional Affidavit)] vide which the applicant has been promoted to the post of Canteen Manager Grade I and in view of the same, the grievances of the applicant raised in the present OA are substantially satisfied.

3. The learned counsel for the applicant further submits that the OA can be disposed of in view of the respondents aforesaid order dated 20.12.2019 (Exhibit R) with liberty to the applicant to raise the grievance, if any survives, in accordance with law.

4. In view of the aforesaid, the OA is disposed of with liberty to the applicant in accordance with law. No order as to costs.

(R.N.Singh)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

*kmg**

*SD
13/01/20*